

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 215
CA No. 10/JPR/2022
CP No. 25/241-242/JPR/2021
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Krishna Devi & Anr.

...Petitioners

Versus

Shri Modi Mineral Grinding Mills Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Anuj Goyal, Adv.
For the Respondent : Kartikeya Sharma, Adv.

ORDER

Heard Mr. Anuj Goyal, proxy counsel appearing on behalf of the Petitioner. Heard Mr. Kartikeya Sharma, Adv. appearing on behalf of Mr. Sandeep Taneja, Adv. for the Petitioner who submits that arguing counsel has given NoC in this matter. Interim order, if any, shall remain continue till the next date of hearing. List the matter on 07.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep/Chandra Joshi)
Judicial Member

April 10, 2024